

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 28th January, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Execution Application No. 56/2018 IN Original Application No. 35/2018	Dr. Tej Singh Hada Vs. Union of India & Ors.	Mr. S. C. Sagar, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for MoEF Ms. Sakshi Popli, Adv. for DPCC Mr. Ajay Jain, Adv. for NCT of Delhi Ms. Sharmila Upadhyay, Adv. for CPCB
2.	Original Application No. 664/2018	Village (Dweep) Panchayath Vs. District Magistrate cum District Collector, Lakshadweep	Mr. Sumeer Sodhi, Adv. (AC) Mr. Rajesh Kumar Das, Adv. for R-1 Mr. Ardhendumauli Kr. Prasad, Adv. for CGWA
FOR HEARING			
3.	Original Application No. 618/2016 (M.A. No. 1193/2016, M.A. No. 332/2017, M.A. No. 105/2018, M.A. No. 782/2018, M.A. No.1408/2018, M.A. No. 1469/2018, M.A. No. 1525/2018 & I.A. No. 19/2019)	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person Dr. Sandeep Singh, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Ajay Jain, Adv. for CNCTD Mr. B. V. Niren, Adv. Mr. Ravindra Kumar, Adv. for NOIDA Mr. Divya Prakash Pande, Adv. Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv. Mr. Prateek Gupta, Adv. Mr. Anil Grover, AAG Mr. Rajesh K. Singh, Adv. Mr. Ambuj Kumar Niraj, Adv. Mr. Deepak Kumar Prasad, Adv. Mr. Sudeep Kumar Shrotriya, Adv. Mr. Sameer Chandra, Adv. Mr. D. K. Sharma, Adv. Mr. Pramod Kumar, Adv. Mr. Atif Suhrawardy, Adv. Mr. Yogesh Kumar, Adv. Mr. Prashant Chaudhary, Adv.
4.	Original Application No. 540/2017 (M.A. No. 1340/2017 & M.A. No. 1394/2018)	Saurabh Kumar Vs. Ministry of Environment & Forests Climate change & Ors.	Mr. S. P. Singh & Ms. Radhika Dwivedi, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra, Adv. for UPPCB Mr. Ankit Verma, Adv. for State of UP Mr. Manoj Kumar, Adv. for R-5 to 7&9 to 12 Mr. V. K. Shukla, Adv. for R-8

5.	Original Application No. 365/2018	Pothabathula Nageswara Rao Vs. Polavaram Project Authority & Ors.	Mr. Pragya Parijat Singh, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 3 Mr. Rakesh Mahajan, Adv. for R-2 Ms. B. S. Mor, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for State of AP Mr. Rajesh K. Singh, Adv. for MoEF
6.	Original Application No. 378/2018 (M.A. No. 1507/2018)	M/s Tube Investments of India Limited Vs. Telangana State Pollution Control Board & Ors.	Mr. S. Aravindh & Mr. R. Saravanan, Advs. for Applicant Mr. Nikhil Nayyar, Adv. for R-1 & 2 Mr. P. Venkat Reddy, Adv. for R-3 Mr. M. S. Kalra, Adv. for R-4 & 5
7.	Original Application No. 420/2018 (M.A. No. 1043/2018)	Jai Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Satyalipsu Ray, Adv. for MoEF Mr. Avneesh Arputham, Adv. for R-6 Ms. Soumya Priyadarshinee, Adv. for R-5 Mr. Divya Prakash Pande, Adv. for HPPCB Mr. Manish Kumar, Adv. for State of HP Ms. Kritika Shukla, Adv. for NHAI
8.	Original Application No. 428/2018	Joginder & Ors. Vs. State of Haryana & Ors.	Ms. Preeti Singh, Adv. for Applicants Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. Atul Dewan, Adv. for R-4 & 5
9.	Original Application No. 444/2018 (M.A. No. 1069/2018) (Earlier O.A. No. 13/2018 (CZ))	Indore Ecological Protection Welfare Society Vs. State of Chhatisgarh & Ors.	Mr. Alok Tripathi & Mr. Dhruv Varma, Advs. for Applicant Mr. Gaurav Choudhary, Adv. for R-3 Mr. S. C. Mehdiya, Adv. for R-5 Mr. Kumar Abhishek, Adv. for R-6
10.	Original Application No. 772/2018	M/s R. B. Traders Vs. Central Pollution Control Board & Anr.	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Advs. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

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S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
IN CHAMBERS BY CIRCULATION			
1.	Review Application No. 04/2019 IN Appeal No. 48/2016	Nityendra Manav Vs. Union of India & Ors.	Mr. Utkarsh Sharma, Adv. for Applicant

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